

**CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH  
HYDERABAD**

**OA/21/927/2018**

**Dated: 22/07/2019**

Between

V.N. Sudhakaran, S/o.V.M. Natarajan,  
Aged about 52 years,  
Occ: Chief Commercial Clerk,  
Nizamabad Railway Station,  
Hyderabad Division,  
South Central Railways,  
Secunderabad, Telangana State.

... Applicant

AND

1. The General Manager,  
South Central Railways,  
Rail Nilayam, Secunderabad.
2. The Divisional Railway Manager,  
Hyderabad Division,  
Hyderabad Bhavan,  
S.C. Railways, Secunderabad.
3. The Senior Divisional Personnel Officer,  
Hyderabad Division, Hyderabad Bhavan,  
S.C. Railways, Opp: Rail Nilayam,
4. The Senior Divisional Commercial Manager,  
Hyderabad Division, Hyderabad Bhavan,  
S.C. Railways, Secunderabad.
5. The Member Traffic,  
Railway Board, Rail Bhavan,  
New Delhi ó 1.
6. C.N. Madhav,  
Chief Commercial Supervisor,  
Falkunama Railway Station,  
S.C. Railway, Hyderabad.
7. R. Jaya Kumar,  
Chief Commercial Supervisor,

Falkunama Railway Station,  
S.C. Railways, Hyderabad.

8. C. Hari Subramanyam,  
Chief Commercial Supervisor,  
Mahabubnagar Railway Station,  
S.C. Railways, Secunderabad.

9. Syed Muneer Ahmad,  
Chief Commercial Senior Clerk,  
Mahabubnagar Railway Station,  
S.C. Railways, Mahabubnagar.

... Respondents

Counsel for the Applicant : Mr. P. Lakshmana Rao  
Counsel for the Respondents : Mr. T. Hanumantha Reddy,  
SC for Railways

**CORAM :**

***Hon'ble Mr. B.V. Sudhakar, Admn. Member***

**ORAL ORDER**

{Per Hon'ble Mr. B.V. Sudhakar, Member (Admn.)}

Learned counsel for the applicant informs that the applicant does not want to press the O.A. further. Therefore, the O.A. is closed. There shall be no order as to costs.

***(B.V. SUDHAKAR)***  
***MEMBER (ADMN.)***

*pv*